

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.147/2015 in O.A.No.1291/2014

Wednesday, this the 23rd day of December, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. Sanjay Kumar Yadav
Working as PRT in Second Shift
KV No.2, Delhi Cantt
New Delhi-10

(Mr. R K Shukla, Advocate)

..Applicant

Versus

1. Mr. Abhinash Dixit
Kendriya Vidyalaya Sangathan
Through its Commissioner
Kendriya Vidyalaya Sangathan HQ
Institutional Area
Shaheed Jeet Singh Marg
New Delhi-16
2. Mr. U N Khawarey
The Joint Commissioner
Kendriya Vidyalaya Sangathan HQ
Institutional Area
Shaheed Jeet Singh Marg
New Delhi-16
3. Mr. S K Verma
Deputy Commissioner of
Kendriya Vidyalaya Sangathan
Delhi Region
Ministry of HRD
Department of Education, Govt. of India
JNU Campus, New Mehrauli Road
New Delhi

..Respondents

(Mr. S Rajappa, Advocate)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

Learned counsels for the parties are *ad idem* that in terms of the Communication dated 10.12.2015 (copy placed on record), the Order dated

17.10.2014 passed by the Tribunal in O.A. No.1291/2014 has been complied with.

2. In the wake, Contempt Petition is disposed of. Notices issued to the respondents are discharged. No costs.

(K.N. Shrivastava)
Member (A)

(A.K. Bhardwaj)
Member (J)

December 23, 2015
/sunil/